

Central Administrative Tribunal
Calcutta Bench

OA No. 722 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Ajit Kr. Chakraborty

Vs.

Union of India & Ors.

For the Applicant : None

For the Respondents :

Heard on : 30-4-98

Date of Judgement : 30-4-98

ORDER

None appears on behalf of the applicant and it is found from the order sheet that on last three consecutive dates they did not appear. So, application is dismissed for default.


(D. Purkayastha)
Member(J)